

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No.58 of 2012**

**Dated : 16<sup>th</sup> April, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Ms.Swapna Seshdari**

**Counsel for the Respondent(s): -**

**ORDER**

It is represented by the learned counsel for the Appellant that all the respondents have been served. She submits that she will file the affidavit of service today in the Registry.

Post the matter on **14.05.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Vs/ak